

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 3rd JUNE, 2024, 12:00 Noon.TP No. 112/CTB/2019 (CP No. 300/KB/2017), IA (IB) No. 37/CB/2023,
IA(IB) No. 144/CB/2024, IA(IB) No. 153/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	44 Noida Infotech (Two) Pvt. Ltd. -Vs- Falcon Consultancy Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) :

For Respondent (s) :

ORDER

None appears. List the matter on 25.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)